

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 264/96
In OA 100/95

Friday this the 8th day of November, 1996.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

1. Jagdish Prasad, R/o T.C.Camp, Qr.No.C.17
Kachdipur, New Delhi.
2. Parmeshwari, R/o Railway Nursery, Janta Camp
Bairon Mandir, Gate No.I Pragati Maidan,
New Delhi.
3. Ram Kumar Yadav, R/o T.C.Camp, Qr.No.E.10
Kichdipur, New Delhi.
4. Changu Ram, R/o Railway Nursery,
Janta Camp, Bairon Mandir, Pragati
Maidan, New Delhi. Petitioners

(By Advocate Mr. B.B.Raval).

Vs.

1. Shri B.P.Singh, Secretary, Ministry of
Human Resources Development, Govt. of India,
Shastri Bhavan, New Delhi. 110 001.
2. Sh. Ajay Shankar Srivastava,
Director General, Archaeological Survey
of India, Govt. of India, Janpath,
New Delhi-110 001.
3. Shri Dharambir Sharma,
Either Director of Superintendent
At Safdarjung Madrasa, C/o R.No.2.
4. Shri Goel, Deputy Engineer,
at Safdarjung Madarsa, C/o R.No.2. Respondents

(By Advocate Mr. M.M.Sudan)

The petition having been heard on 8.11.1996
the Tribunal on the same day delivered the
following:.

O R D E R

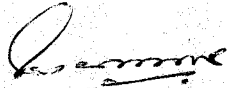
CHETTUR SANKARAN NAIR(J), CHAIRMAN

In view of our orders passed today (8.11.1996)
in O.A.100/95, we see no reason to proceed with the

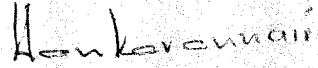
contd..

Contempt Petition. It is accordingly disposed
of. No costs.

Dated the 18th November, 1996.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
CHAIRMAN

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